

F. No. 1-4/2018-Desk (MDM)
Government of India
Ministry of Human Resource Development
Department of School Education & Literacy

Shastri Bhavan, New Delhi
Dated the 28th February, 2019

To

The Additional Chief Secretaries/Principal Secretaries/ Secretaries (Education) or the Nodal Department for Mid-Day Meal in all States/Union Territories.

Subject: Revisions/Modifications of Centrally Sponsored National Programme for Mid- Day Meal in Schools (NP-MDMS).

Sir/Madam

I am directed to convey the approval of the Central Government for the revisions / modifications of norms for the following components under the Centrally Sponsored National Programme for Mid- Day Meal in Schools (NP-MDMS):

- i) Annual increase in the cooking cost w.e.f. April, linked to inflation index (Consumer Price Index).
- ii) Revision of transportation assistance for non-special category of States and UTs, at par with PDS rate subject to maximum amount of Rs.150 per quintal.
- iii) Revision of Management Monitoring and Evaluation (MME) rate from 2% to 3% of the total admissible recurring Central Assistance for cost of food grains, cooking cost, transport assistance and honorarium to cook-cum-helpers.
- iv) Revision of rates for procurement/replacement of kitchen devices @ Rs.10000-Rs.25000 on sharing basis as per existing sharing pattern, linked to enrolment as mentioned below:

Enrolment (No. of Children)	Unit Cost (In Rs.)
Up to 50	10,000
51-150	15,000
151-250	20,000
251 & above	25,000

2. The norms for following components will continue on existing basis:
 - i) Cost of food grains as per National Food Security Act (NFSA) rates.
 - ii) Honorarium to Cook-cum-helpers
 - iii) Construction of kitchen-cum-stores
 - iv) Provision of MDM during summer vacations in drought affected areas.

3. The following new components have also been approved under NP-MDMS
 - i) **Repair of kitchen-cum-stores** - Assistance of Rs.10000/- for the kitchen-cum-stores constructed ten years ago on sharing basis between Center and States.
 - ii) **Fortification of food items**- Fortification of food items in a systematic manner through Food Corporation of India (FCI) starting with rice. Kitchen gardens in each school will be encouraged.

4. The States and UTs have been delegated the powers for minor Modifications and flexibility as indicated below:
 - i) The power for implementing scheme with minor modifications from the existing guidelines has been delegated to District Level Committee chaired by the District Magistrate.
 - ii) The States and UTs have also been given flexibility to utilize, with the prior approval of MHRD, 5% of their Annual Work Plan & Budget for new interventions, provided they are not included under any other Central or State Schemes and there is no overlapping of activities.

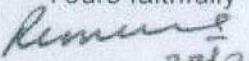
5. The Central Government has also approved the following
 - i) **Use of pulses from buffer stock** The States and UTs may procure pulses as per their local taste for the Mid-Day Meal from the Central buffer stock created by the Government of India.
 - ii) **Monitoring of attendance** – All States and UTs are required to ensure that daily data from 100% schools is uploaded through Automated Monitoring System (AMS).
 - iii) **Menu under MDM** – All States and UTs are required to adopt ways to develop a menu that reflects local taste and local produce that is different on different days. For example, cooking competitions at various levels (Blocks, Districts and States) may be organised to promote innovative menus. Under this, nutritionists could examine the recipes to ensure compliance with nutrition standards as laid down in Mid-Day Meal guidelines, and the judges could include children because they are the

ones for whom the meal is being cooked. All States and UTs are advised to ensure intensive and regular training of Cook-cum-Helpers as well as members of School Management Committees. Moreover, all States and UTs are also advised to put in place mechanisms to take feedback from students on quality of meals and menu.

- iv) **Tithi Bhojan** – The States and UTs are advised to follow the detailed guidelines issued regarding Tithi Bhojan to encourage people from the community to celebrate important days such as child birth, marriage, birthdays etc. by contributing to the Mid Day Meal Scheme. Tithi Bhojan is not a substitute to Mid Day Meal but it supplements or compliments Mid Day Meal.
- v) **Usage of Jails, Temples, Gurudwaras etc. for Mid Day Meal** – All States and UTs are advised to involve community and other agencies such as Jails, Temples, Gurudwaras etc. in the Mid Day Meal Scheme.

6. Necessary guidelines in respect of the above decisions will be issued shortly.
7. All States and UTs are requested to disseminate the above revisions to all concerned.

Yours faithfully


28/2/2019

(R C MEENA)

Joint Secretary to the Government of India

Copy to

1. Commissioner / Director (MDM) in all States and UTs
2. Director (VBG)/Deputy Secretary(RA)/Deputy Secretary (DA)
3. Sr. PPS to Secretary (SE&L)
4. Under Secretary (RK/SA/AD) in MDM Division
5. All Section Officers in MDM Division
6. Chief Consultants/Senior Consultants/Consultants in TSG-MDM